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Arunachal Guv, CM extend Solung greetings

CORRESPONDENT

ITANAGAR, Aug 31: Arunachal Pradesh Governor Brig Dr BD Mishra (retd) and Chief Minister Pema Khandu today extended greetings to the people of the State on the eve of Solung, the folk festival of the Adi community. Solung is an annual agricultural festival celebrated in the first week of September after sowing of seeds and transplantation. 'Ponung' songs and dances are performed by women during the festival.

In his message, the Governor said that the Solung festival is the embodiment of the Adi way of socio-cultural and religious life. Chief Minister Khandu said: "I believe this celebration of Solung would prove a major catalyst towards achieving this goal."

State Assembly Speaker Pasang Dorjee Sona also greeted the people on the Solung festival.

FORM A PUBLIC ANNOUNCEMENT (Under regulation 6 of the Insolvency and Bankruptcy Board of India) (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)	
FOR THE ATTENTION OF THE CREDITORS OF NAVYA AGRO PRODUCTS PRIVATE LIMITED	
RELEVANT PARTICULARS	
1 Name of the corporate debtor	Navya Agro Products Private Limited
2 Date of incorporation of corporate debtor	08/07/2015
3 Authority under which corporate debtor is incorporated / registered	RoC - Shillong
4 Corporate identity number / limited liability identification number of corporate debtor	CIN: U01111AS2015PTC012154
5 Address of the registered office and principal office (if any) of corporate debtor	Regd. Off: House No. 3/1, Rajdeep Complex, FA Road, Kumarpara, Guwahati, Kamrup (M), Assam 781009
6 Insolvency commencement date in respect of corporate debtor	26.08.2021 (Order copy received on 30.08.2021)
7 Estimated date of closure of insolvency resolution process	26.02.2022
8 Name and registration number of the insolvency professional acting as interim resolution professional	Vakati Balasubramanyam Reddy IBBI/PA-001/IP- P00662/2017-2018/ 1113
9 Address and e-mail of the interim resolution professional, as registered with the Board	E 505, Galaxy Apartments, Kurla (E), Mumbai 400070, Maharashtra Email: vbsreddy7@gmail.com Mob : +91 8359170484
10 Address and e-mail to be used for correspondence with the interim resolution professional	House No. 3/1, Rajdeep Complex, FA Road, Kumarpara, Guwahati, Kamrup (M), Assam 781009 Email: navyaagrocire@gmail.com
11 Last date for submission of claims	13.09.2021
12 Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not applicable
13 Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not applicable
14 (a) Relevant Forms and (b) Details of authorized representatives are available at:	https://www.ibbi.gov.in/home/downloads NA

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Navya Agro Products Private Limited on 26.08.2021.

The creditors of Navya Agro Products Private Limited, are hereby called upon to submit their claims with proof on or before 13.09.2021 (fourteen days from the appointment of the interim resolution professional) to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No. 13 to act as authorised representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 31.08.2021
Place: Guwahati

Sd/-
Vakati Balasubramanyam Reddy